

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.28252 of 2011

Maitree Sansad, Sutahat, Cuttack

....

Petitioner

Mr. S.K. Das, Advocate

-versus-

State of Odisha & others

....

Opp. Parties

Mr. A. Das, A.S.C.

**CORAM:
THE CHIEF JUSTICE
JUSTICE A.K. MOHAPATRA**

Order No.

**ORDER
23.12.2021**

32. 1. Learned counsel for the Opposite Parties states that a comprehensive reply in response to the report of the Advocates' Committee will be prepared and filed by 3rd January, 2022.
2. List on 25th January, 2022.

**(Dr. S. Muralidhar)
Chief Justice**

**(A.K. Mohapatra)
Judge**